श्रो राज बहादुर : कर्ज के सूद की दर अभी तय नहीं हुई है, मिनिस्ट्री आफ फाइनेंस को विचाराधीन है।

†[Shri RAJ BAHADUR: The rate of interest on the loans has not yet been determined; it is under the consideration of the Ministry of Finance.]

श्री न० सिं० चौहान : गवर्नमेंट को कितने दिनों में कर्ज के चुकता होने की उम्मीद हैं ?

†[Shri N. S. CHAUHAN: By what time do Government expect the loans to be repaid?]

श्री राज बहादुर: अभी निश्चित रूप से तो नहीं कहा जा सकता किन्तु इसके बारे में जो कुछ भी तफसीलें हैं वह तय की जा रही हैं।

†[Shri RAJ BAHADUR: It cannot yet be said definitely but the details are being worked out.]

श्री न० सि० चौहान : एयर इंडिया इंटरनेशनल से जो मुनाफा और सूद मिलता है उसको सन् १९५२-५३ और १९५३-५४ के बजट में किन हेड्स में दिखाया गया है ?

†[Shri N. S. CHAUHAN: Under what heads in the Budgets of 1952-53 and 1953-54 have the profit and the interest accruing from the Air-India International been shown?]

श्री राज बहादुर: मैं निश्चित रूप से इस समम नहीं कह सकता लेकिन बजट में दिखाया जरूर गया है। हो सकता है कि मिसलेनियस के हेड में हो।

†[Shri RAJ BAHADUR: I cannot at the moment say with definiteness, but they have certainly been shown in the Budgets. Maybe, under the head 'Miscellaneous'.] Application of the Payment of Wages Act to Manganese Mines

*529. SHRI PRASADARAO (On behalf of Shri J. V. K. Vallabharao): Will the Minister for Labour be pleased to state whether Government propose to extend the application of the Payment of Wages Act, 1936, to the labour in manganese mines?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): The Act already applies to the labour employed in manganese mines.

Shri V. P. RAO: Is the hon. Minister aware that there are still many mines where this Act is not applied?

SHRI ABID ALI: I think that it has been applied to all the manganese mines.

MR. CHAIRMAN: Are you aware that there are some manganese mines where the Act is not actually implemented? That is what he means.

SHRI ABID ALI: If the hon. Member brings to our notice the mines where it is not being implemented, certainly we will take appropriate action.

SHRI PRASADARAO: Is it applied to all categories of labour?

Shri ABID ALI: It is applied to such categories to which the Act can be applied.

SHRI PRASADARO: Is the Government sure that all the workers working in all the mines are really put on the muster rolls?

SHRI ABID ALI: That is another question. That cannot be covered by this question

(२२ अप्रैल १९५४ से स्थगित जापानी पद्धति से घान कृषि की प्रचार योजना

*४५९. श्री प्र० चं० भंजदेव की ओर सेश्री न० सिं० चौहान : क्या

[†]English translation.